

Inclusion of Muslims under various schemes

2235. SHRI NEERAJ SHEKHAR:

SHRI ARVIND KUMAR SINGH:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) the details of per capita actual expenditure by Government on Muslims during 2013-14 and 2014-15, State-wise;
- (b) the details of the percentage of Muslims covered under various schemes of Government for minorities, State-wise during current year and the last year; and
- (c) the concrete steps Government would take to improve the conditions of Muslims in the country and for larger inclusion of Muslims under various schemes of Government?

THE MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI MUKHTAR ABBAS NAQVI): (a) No such data on per capita actual expenditure, religion-wise is maintained by the Government.

(b) Various schemes being implemented for the welfare of minorities including Muslims aims at improving the living conditions of minorities through area development programmes and for the educational and skill development and economic empowerment of minority communities. The benefits of area development schemes/ programmes flow to all the communities living in the area and this can not be quantified community-wise. As per the available information, the percentage of beneficiaries belonging to the Muslim community under various individual beneficiary oriented schemes for welfare of minorities during last year 2013-14 and the current year 2014-15 is given in Statement (*See below*).

(c) The focus of the Government is to improve the educational and skill level of minority communities including Muslims for their gainful employment leading to improvement in the overall condition of minorities. For socio-economic development of minority communities including Muslims, Ministry of Minority Affairs implements following programmes/ schemes:

- (i) Schemes for educational empowerment – Ministry implements Pre-matric, Post-matric, Merit-cum-Means based scholarships and Maulana Azad National Fellowship. Under these schemes, 30% seats are earmarked for girl students. In addition, Maulana Azad Education Foundation implements a scheme exclusively for scholarship to girls belonging to minority

communities. Assistance for free coaching is also provided to students for competitive examinations. A new scheme 'Padho Pardesh' has been launched for Interest subsidy on educational loans for minority students for their overseas studies. Another Scheme 'Nai Udaan' has also been started for giving financial support to minority candidates clearing preliminary exams conducted by Union Public Service Commission (UPSC), Staff Selection Commission (SSC) and State Public Service Commissions (SPSCs). Further, to strengthen educational infrastructure, construction of schools, additional classrooms, etc. is taken up under Multi-sectoral Development Programme.

- (ii) Scheme for economic empowerment - National Minorities Development and Finance Corporation (NMDFC) provides for concessional loans to minorities. Ministry has also launched "Seekho aur Kamao (Learn & Earn)" for placement linked skill development of minorities in the year 2013-14. The scheme envisages a minimum of 75% employment of trained minority youth and out of them 50% in organized sector. A new Scheme 'Upgradation of Skills and Training in Traditional Arts/ Crafts for Development (USTTAD)' has also been approved for implementation. The scheme aims at capacity building of minority artists and craftsmen including lesser known artists/craftsmen.
- (iii) Scheme for area development – Multi-sectoral Development Programme (MsDP) launched in 2008-09, is the flagship programme of the Ministry to address the development deficits by creating socio-economic infrastructure and providing basic amenities in identified minority concentration areas. Digital literacy under Cybergram as one of the components of the scheme is also being implemented. To facilitate and motivate education amongst girls of minority communities, free bicycles are given to the eligible minority girl students of class 9th under this scheme.
- (iv) Scheme for Women empowerment - Ministry started "Nai Roshni", an exclusive Leadership Development Programme for Minority Women during 2012-13. The scheme aims to empower and instill confidence among minority women by providing knowledge, tools and techniques for interacting with Government systems, Banks and other institutions.

Besides the programmes/ schemes of Ministry of Minority Affairs, the Government is also implementing the 'Prime Minister's New 15 Point Programme for the Welfare of Minorities', which is an overarching programme covering various schemes/ initiatives of different Ministries/ Departments with the objectives of enhancing opportunities for

education of minorities including Muslims, ensuring their equitable share in economic activities and employment, improving their living conditions and preventing and controlling the communal disharmony. In order to ensure that the benefits of these schemes flow equitably to minorities, the programme envisages location of certain proportion of development projects in minority concentration areas. It also provides that, wherever possible, 15% of targets/ outlays under various schemes are earmarked for minorities. This programme covers 24 schemes/ initiatives of 11 Central Ministries/ departments.

Statement

Percentage of beneficiaries belonging to Muslim community under the individual beneficiary oriented schemes of Ministry of Minority Affairs during the year 2013-14 and 2014-15

	Pre-Matric Scholarship		Post-Matric Scholarship**	Merit-cum-Means Scholarship**	Seekho Aur Kamao**	Nai Roshni**
	2013-14	2014-15*	2013-14	2013-14	2013-14	2013-14
1	2	3	4	5	6	7
TOTAL	80.84	79.57	79.83	72.16	78.30	71.55
Andhra Pradesh	95.61	94.86	96.91	95.24	72.21	29.06
Telangana	-	-	-	-	-	-
Arunachal Pradesh	0.00	0.00	0.00	0.00	3.88	0.00
Assam	96.02	95.88	98.88	95.53	55.26	62.21
Bihar	99.81	99.03	99.66	99.59	75.36	68.00
Chhattisgarh	76.52	76.33	74.24	52.21	96.00	53.87
Goa	20.94	14.52	29.03	20.37	--	
Gujarat	99.13	97.08	97.84	93.90	89.40	73.33
Haryana	62.08	0.00	0.00	0.00	53.93	75.60
Himachal Pradesh	73.55	76.31	63.74	41.18	33.50	0.00

1	2	3	4	5	6	7
Jammu & Kashmir	92.37	98.36	89.66	93.22	62.86	75.00
Jharkhand	85.91	86.17	86.73	96.20	50.32	45.45
Karnataka	87.75	90.09	87.12	81.72	90.06	52.20
Kerala	61.59	60.31	53.34	53.43	48.75	17.28
Madhya Pradesh	98.45	95.94	96.08	89.16	97.17	61.14
Maharashtra	66.91	65.64	92.72	87.04	48.77	73.50
Manipur	30.07	27.39	35.94	30.44	50.00	27.73
Meghalaya	4.65	7.67	34.71	4.53	0.00	-
Mizoram	0.20	0.21	0.60	3.09	-	-
Nagaland	0.98	0.83	8.26	0.50	0.00	16.00
Odisha	73.21	72.78	93.67	81.35	100	34.55
Punjab	5.55	4.72	3.83	1.66	7.68	7.60
Rajasthan	86.81	84.82	83.03	85.63	85.15	88.57
Sikkim	0.00	0.00	0.65	0.00	4.00	-
Tamil Nadu	50.71	47.23	37.46	56.21	60.00	13.17
Tripura	99.94	99.84	99.40	94.93	74.42	-
Uttar Pradesh	99.40	99.01	98.12	97.36	98.39	94.11
Uttarakhand	0.00	0.00	0.00	0.00	94.53	78.67
West Bengal	98.26	98.29	97.94	96.70	86.38	90.00
Andaman & Nicobar	71.19	57.04	40.00	66.67	-	-
Chandigarh	46.60	42.12	54.83	37.50	-	-
Dadra & Nagar Haveli	91.02	0.00	0.00	0.00	-	-
Daman & Diu	98.58	99.73	96.15	100.00	-	-
Delhi	93.45	93.62	95.00	68.03	97.23	63.02

1	2	3	4	5	6	7
Lakshadweep	0.00	0.00	0.00	0.00	--	
Puducherry	67.26	66.69	51.83	65.96	51.00	-

* Provisional data upto February.

** Data for the year 2014-15 not available.

Percentage of beneficiaries belonging to Muslim community under other individual beneficiary oriented schemes covered under PM's 15 Point Programme for Welfare of Minorities during the year 2013-14 and 2014-15 (upto September, 2014)

Swarn Jayanti Sahari Rojgar Yojana (SJSRY/ National Urban Livelihoods Mission (NULM)

State	Urban Self-Employment Programme		Skill Training for employment promotion amongst urban poor		No. of persons covered under Self Help Groups under NULM*
	2013-14	2014-15	2013-14	2014-15	
1	2	3	4	5	6
TOTAL	78.08	0.67	79.30	41.18	51.44
Andhra Pradesh	64.86	-	56.41	54.55	70.97
Telangana	-	-	-	-	-
Arunachal Pradesh	-	-	-	-	-
Assam	-	-	-	-	-
Bihar	-	-	-	-	-
Chhattisgarh	74.15	-	77.28	44.44	70.31
Goa	89.74	-	7.31	-	-
Gujarat	64.98	-	62.50	-	-

1	2	3	4	5	6
Haryana	-	-	-	-	-
Himachal Pradesh	66.67	-	75.00	-	-
Jammu & Kashmir	-	-	-	-	-
Jharkhand	67.20	-	70.26	-	-
Karnataka	92.50	-	98.34	-	-
Kerala	43.80	-	49.50	-	-
Madhya Pradesh	85.13	100	86.75	100	-
Maharashtra	79.66	-	84.60	-	-
Manipur	47.37	-	70.97	95.83	-
Meghalaya	-	-	-	-	-
Mizoram	0.00	-	0.00	-	-
Nagaland	0.00	0.00	0.00	0.00	0.00
Odisha	-	-	-	-	-
Punjab	-	-	-	-	-
Rajasthan	95.54	-	98.05	-	-
Sikkim	0.00	-	0.00	-	-
Tamil Nadu	47.06	-	38.45	-	-
Tripura	-	-	-	-	-
Uttar Pradesh	99.27	-	99.87	-	-
Uttarakhand	79.27	-	88.65	-	-
West Bengal	100	-	100	100	100
Andaman & Nicobar	-	-	-	-	-
Chandigarh	100	-	24.39	-	-
Dadra & Nagar Haveli	-	-	-	-	-

1	2	3	4	5	6
Daman & Diu	-	-	-	-	-
Delhi	100	-	97.24	-	-
Lakshadweep	-	-	-	-	-
Puducherry	-	-	-	-	-

*This component of NULM included from the year 2014-15.

Under the following schemes community-wise, State-wise data is not available. However, the overall percentage of beneficiaries from Muslim community are as under:

	2013-14	2014-15 (upto Sept, 14)
No. of houses sanctioned under Indira Awas Yojana	Not available	93.37
Minority Community Lending under Priority Sector Lending	44.31	44.07
Beneficiaries trained under Ajeevika (Skills)	83.19	58.78

Fulfilment of expectations of the minorities

2236. SHRI GULAM RASOOL BALYAWI: Will the Minister of MINORITY AFFAIRS be pleased to state:

(a) whether it is a fact that the schemes being implemented by the Ministry for the welfare of minorities are not upto the expectations of the minorities;

(b) whether it is also a fact that implementation of the schemes has also not been upto the mark and satisfactory; and

(c) whether the schemes would be reviewed with a view to improve them and to provide more benefits to the minorities, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI MUKHTAR ABBAS NAQVI): (a) No, Sir. The Scholarship schemes implemented for the educational empowerment of Minority communities *i.e.*,